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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/53/2016
NAME OF THE PETITIONER(S) : V.P. Abdul Kareem
NAME OF THE RESPONDENT(S) : Glosoft Technologies Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	JOLLY JOHN.	Counsel for Petitioner	
2	ROHAN RAJASEKHARAN M. SR. RAJAGOPAL	Counsel for R1, R2, R3	

ORDER

Shri Jolly John, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1 to R3 present and submitted that a civil suit filed by the petitioner was disposed of by the District Judge, Kozhikode and an appeal is pending before the Hon'ble High Court of Kerala. Counsel for petitioner is directed to place the status of the pending appeal on the next date of hearing for passing appropriate order. The matter is posted alongwith TCP 218/2016. Put up on 25.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)